Title: Need to provide technical education to the youth of Paradip region to facilitate their employment in Skilled and Semi-skilled jobs in Indian Oil corporation Limited in Paradip.

DR. KULMANI SAMAL (JAGATSINGHPUR): At the outset, I would like to congratulate the Minister of Petroleum and Natural Gas for laying of the foundation stone of the Poly-Propylene (PP) Unit in the Indian Oil Corporation (IOC) Refinery Project at Paradip, Odisha. It is a welcome step as the same would definitely propel the development process of the State and would also make the region a Petrochemical hub.

However, I would like to state that IOCL for establishment of its Refinery Division at Paradip, has acquired about 3500 acres of land thereby displacing the people from their homeland as well as acquiring the agricultural land of the farmers and provided compensation for the same. But as per the MoU signed, a member of every land oustee and displaced family, if educationally eligible is supposed to get employment in its establishment. But till now no employment in respect of land oustees and displaced families, has taken place in original project of Refinery Division of IOCL at Paradip on the ground, as has been clarified by IOCL authority, that the educated youth from the land oustees and displaced families are not meeting the eligible criteria, especially the technical education, required for the establishment. If the reason cited by IOCL authority is genuine, then, how the grievances of the local people especially the land oustees and displaced families could be addressed? In this connection, I would like to suggest that before functioning of the Poly-Propylene (PP) Unit at Paradip starts, the IOCL authority should take initiative for providing training to the educated youth of the region, especially land oustees and displaced families by which they could be employed therein.

Hence, I urge upon the Minister of Petroleum and Natural Gas to evolve a special mechanism to provide technical education to the educated youth of the region including educated persons of land oustees and displaced families in order to facilitate their employment in skilled and semiskilled category in IOCL establishments in Paradip, Odisha, keeping in view backwardness and unemployment factor of the region as well as of State.

HON. DEPUTY-SPEAKER: Shri Sanjay Haribhau Jadhav - not present.